

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1805
(To be answered on the 1st August 2024)**

FLIGHT FROM SHAHEED BHAGAT SINGH AIRPORT

1805. SHRI GURMEET SINGH MEET HAYER

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

whether the Government can provide an update on the progress and current status of efforts to enhance Shaheed Bhagat Singh Airport to enable it establish better flight connections to other countries and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

International flight operations are governed by bilateral Air Services Agreement (ASA) between India and the respective countries. In accordance with ASA, Indian designated carriers are free to mount operations to/from any international airport including Shaheed Bhagat Singh International Airport, Chandigarh to foreign destinations as per mutually agreed capacity limits. However, the start of international flights from any point in India is purely a commercial decision of the airlines on the basis of economic viability of the route and other associated factors.
